

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

WA No. 961 of 2023

(DASHRATH KUMAR Vs PRINCIPAL SECRETARY TO GOVERNOR OF MADHYA PRADESH AND OTHERS)

WA/425/2023, WA/445/2023, WA/446/2023, WA/786/2023

Dated : 19-08-2026

Smt. Rajni Mishra, Advocate for the appellant.

Shri Manas Mani Verma, Govt. Advocate for respondents-State.

Learned counsel for the appellant prays for an adjournment.

It appears that under shock due to loss in election to the High Court Bar Association, arguing counsel is not available today.

On her request, list this case on 20.08.2026.

I.R. to continue till 20.08.2026.

(VIVEK AGARWAL)
JUDGE

(AVANINDRA KUMAR SINGH)
JUDGE

A.Praj.